

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 06.

C.P. (IB)/3765(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **25.06.2024**

NAME OF THE PARTIES : **Zubin Shekary**

Vs

BSR And Company Llp.

For OC : Adv. Mily Ghoshal a/w Adv. Sophia Hussain and Adv. Akshata Chavan

For CD : Sr. Adv. Ashish Kamath a/w Adv. Anindita Roy Chaudhury, Adv. Vatshala Rai & Adv. Aakruti Jayendran i/b A&B and Partners

IBC under Sec. 9

ORDER

Counsel for the CD submits that he proposes to produce certain documents which have some bearing on the determination of the matter. Allowed, as a last chance. **List on 09.07.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//RA//